

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 171 of 2012

Dated : 12th July, 2013

Tata Power Delhi Distribution Co. Ltd.

... Appellant(s)

Versus

DERC

... Respondent(s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **21.08.2013**.

COURT MASTER